

CP NO.(IB)131/ALD/2017,
CA NO.85/2019, CA NO.249/2019,
CA NO.322/2019, CA NO.349/2019

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED
V/S SHAMKEN SPINNERS LIMITED

SECTION : 33 & 60(5) IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT/ RP (ANSHUL GUPTA): SH. ZAIN ABBAS, ADV.

COUNSEL FOR ARCIL : SH. DINKAR SINGH, ADV.

COUNSEL FOR EX-DIRECTOR : SH. ARUN SAXENA, ADV.

COUNSEL FOR RESOLUTION APPLICANT : SH. SAYED FAHIM AHMAD, ADV.

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The matter was taken up today through Video Conferencing.

Heard Ld. Counsels for the parties through video conferencing.

Ld. Counsels for the parties are arguing simultaneously, therefore, the matter cannot be heard.

Accordingly, put up this matter in the week commencing 23rd August, 2021 for arguments before the Regular Court/ through Video Conferencing, by which time, Ld. Counsels for the parties may file their short written submissions, if they so desire.

Dated : 14.07.2021


JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)

Typed by :
Kavya Prakash Srivastava
(Stenographer)